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52

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

C.P.No.112/2003 in O.A.No.87/2000

Tuesday, this the 2nd day of December, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)
Hon'ble Shri S. K. Naik, Member (A)

1. J.K.Gohri
2. N.K.Bhandari
3. Tansen
4. Ram Kishan
5. R.L.Sachdeva
6. S.C.Sharma
7. Smt. Sarojini Gurnani
8. Smt. Santosh Chopra
9. M.D.Dahiya
10. Joginder Singh
11. S.K.Roy
12. Kaushal Kumar Bhola
13. R.C.Jain
(All working as Technical Assistants 'C'
(TA-C) in the Office of Solidstate Physics
Laboratory, Defence Research & Development
Organisation/INMAS, Ministry of Defence
Lucknow Road, Timarpur, Delhi-54)

. . Applicants

(None for petitioners even on the second call)

Versus

1. Shri Subir Dutta
Secretary
Ministry of Defence
Govt. of India, South Block,
New Delhi
2. Dr. V.K.Aatre
Scientific Adviser to Minister of
Defence & Director General Research
& Development, Ministry of Defence (DRDO)
South Block, New Delhi-11
3. Dr. Vikram Kumar
Director
Solidstate Physics Laboratory
Ministry of Defence (DRDO)
Lucknow Road
Delhi-54
4. Maj. Gen. T.Ravindranath, AVSM, VSM
Director
Institute of Nuclear Medicines &
Allied Sciences (INMAS)
Ministry of Defence (DRDO)
Lucknow Road, Timarpur
Delhi-54

. . Respondents

(By Advocate: Shri Q.F.Rehman, Learned proxy counsel
for Shri S.M.Arif, Learned counsel)

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ORDER (ORAL)

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Hon'ble Smt. Lakshmi Swaminathan, VC(J):-

Learned proxy counsel for respondents submits that the Tribunal's order dated 19.9.2001 in OA-87/2000 has been stayed by the Hon'ble High Court vide order dated 20.11.2003. He undertakes to produce a copy of that order as soon as it is received to ^{be placed} on record. He has further submitted that Shri G.D.Bhandari, learned counsel for applicants in OA was also appearing for the respondents before the Hon'ble High Court.

2. Noting the above facts and submissions, including the orders of the Hon'ble High Court which is stated to have been passed staying the operation of Tribunal's aforesaid order dated 19.9.2001, CP-112/2003 is dismissed. Notices to the alleged contemnors are discharged. File ^{to be} consigned to the record room.

Naik
(S. K. Naik)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

/sunil/